

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 110

IN THE MATTER OF:
Seema Mehta & Ors.

CP (IB) No. 286/Chd/J&K/2019

...Petitioner-Financial Creditor

Versus

Nectar Commercial Estates Ltd.

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 29.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.05.2024.

Sd/-

Court Officer